

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VISIONARY BUSINESS ADMINISTRATION PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	VISIONARY BUSINESS ADMINISTRATION PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	18 th November, 2014
3.	Authority under which corporate debtor is incorporated / registered	Roc- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900WB2014PTC204337
5.	Address of the registered office and principal office (if any) of corporate debtor	253/495, S B GORAI ROAD NEAR SENT VINCENT SCHOOL, ASANSOL BURDWAN, BARDHAMAN-713304
6.	Insolvency commencement date in respect of corporate debtor	16 th February, 2022
7.	Estimated date of closure of insolvency resolution process	15 th August, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mrs. Vinita Agrawal Reg. No.: IBBI/IPA-001/IP-P00914/2017-18/11520
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: B-301, ROYAL PALMS, NEAR MEMKO MORE, DHAIYA, DHANBAD-826004 E-mail: sushil.vinita@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Resurgent Resolution Professionals LLP CFB F-1, 1 st Floor, Paridhan Garment Park, 19, Canal South Road, Kolkata-700015, West Bengal E-mail: visionarybusiness.cirp@gmail.com
11.	Last date for submission of claims	2 nd March, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP till date.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of VISIONARY BUSINESS ADMINISTRATION PRIVATE LIMITED on 16th February, 2022.

The creditors of VISIONARY BUSINESS ADMINISTRATION PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 2nd March, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA- Not Applicable as per information available with IRP till date.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18th February, 2022


VINITA AGRAWAL
Interim Resolution Professional

In the matter of Visionary Business Administration Private Limited
Reg No.-IBBI/IPA-001/IP-P00914/2017-18-11520

একদিন

এগিয়ে চলার সঙ্গী

র চাকরি ছাড়লেন হায়দরাবাদের কোচ

শ্রীলঙ্কা-র বিরুদ্ধে টি-টোয়েন্টি

কলকাতা ১৯ ফেব্রুয়ারি ৬ ফাল্গুন, ১৪২৮ শনিবার পঞ্চদশ বর্ষ ২৪৮ সংখ্যা ৮ পাতা ৩ টাকা

El

কলকাতা, ১৯ ফেব্রুয়ারি ২০২২



নিদর্শ-এ গণযোগাযোগ	
(ইনসলভেন্সি অ্যান্ড ব্যাংকরুপাসি বোর্ড অফ ইন্ডিয়া'র রেগুলেশনস্ ৬ অধীনে (ইনসলভেন্সি রেজুলেশন প্রসেস ফর কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬)	
ভিসনারি বিজনেস অ্যাডমিনিস্ট্রেশন প্রাইভেট লিমিটেড-এর পাওনাদারদের দৃষ্টি আকর্ষণের জন্য	
প্রাসঙ্গিক বিবরণ	
১. কর্পোরেট ঋণদাতার নাম	ভিসনারি বিজনেস অ্যাডমিনিস্ট্রেশন প্রাইভেট লিমিটেড
২. কর্পোরেট ঋণদাতার সংস্থা হওয়ার তারিখ	১৮ নভেম্বর, ২০১৪
৩. কর্পোরেট ঋণদাতার সংস্থা/নিবন্ধভুক্তি যে কর্তৃপক্ষ অধীনে	আরওসি - কলকাতা
৪. কর্পোরেট ঋণদাতার কর্পোরেট পরিচিতি নম্বর / সীমায়িত দায়বদ্ধতা পরিচিতি নং	U74900WB2014PTC204337
৫. কর্পোরেট ঋণদাতার নিবন্ধভুক্ত দপ্তর এবং মুখ্য দপ্তর (যদি থাকে)-এর ঠিকানা	২৫৩/৪৯৫, এস বি গোরাই রোড, সেন্ট ভিনসেন্ট স্কুলের নিকটে, আসানসোল, বর্ধমান, বর্ধমান-৭১৩৩০৪
৬. কর্পোরেট ঋণদাতার বিষয়ে ইনসলভেন্সি শুরুর তারিখ	১৬ ফেব্রুয়ারি, ২০২২
৭. ইনসলভেন্সি রেজোলিউশন প্রসেস বন্ধের আনুমানিক তারিখ	১৫ অগস্ট, ২০২২
৮. অন্তর্বর্তীকালীন রেজোলিউশন প্রফেশনাল হিসেবে কর্মরত ইনসলভেন্সি প্রফেশনালের নাম ও রেজিস্ট্রেশন নম্বর	শ্রীমতী বিনীতা আগরওয়াল রেজিস্ট্রেশন নং : IBBI/IPA-001/IP-P00914/2017-18/11520
৯. পর্যদের কাছে নিবন্ধভুক্ত অন্তর্বর্তীকালীন রেজোলিউশন প্রফেশনালের ঠিকানা এবং ই-মেল	ঠিকানা : বি-৩০১, রয়্যাল পামস, মেমকো মোড়ের নিকটে, ধাইয়া, ধানবাদ-৮২৬০০৪ ই-মেল : sushil.vinita@gmail.com
১০. অন্তর্বর্তীকালীন সিদ্ধান্তগ্রহণকারী প্রফেশনালদের সঙ্গে যোগাযোগের জন্য ব্যবহৃত ঠিকানা এবং ই-মেল	ঠিকানা : রিসার্জেন্ট রেজোলিউশন প্রফেশনালস এলএলপি সিএফবি এফ-১, ২য় তল, পরিখান গার্মেন্ট পার্ক, ১৯, কানাল সাউথ রোড, কলকাতা-৭০০০১৫, পশ্চিমবঙ্গ ই-মেল : visionarybusiness.cirp@gmail.com
১১. দাবি জমাকরণের শেষ তারিখ	২ মার্চ, ২০২২
১২. অন্তর্বর্তীকালীন রেজোলিউশন প্রফেশনাল দ্বারা নিশ্চিত করা পাওনাদারদের শ্রেণি, যদি কিছু থাকে, সেকশন ২১-এর সাব-সেকশন (৬এ)-এর ক্রম (বি) অধীনে	আজ পর্যন্ত আইআরপিতে উপলব্ধ তথ্য অনুসারে প্রযোজ্য নয়
১৩. একটি শ্রেণিতে পাওনাদারদের অনুমোদিত প্রতিনিধি হিসেবে পরিচিত, কাজ করা ইনসলভেন্সি প্রফেশনালদের নাম (প্রতিটি শ্রেণির জন্য তিনটি নাম)	প্রযোজ্য নয়
১৪. (ক) সংশ্লিষ্ট নিদর্শসমূহ এবং (খ) অনুমোদিত প্রতিনিধিগণের বিশদ পাওয়া যাবে:	ওয়েব লিঙ্ক : https://www.ibbi.gov.in/home/downloads
এতদ্বারা বিজ্ঞপ্তি প্রদান করা হচ্ছে যে, ন্যাশনাল কোম্পানি ল' ট্রিবিউনাল ভিসনারি বিজনেস অ্যাডমিনিস্ট্রেশন প্রাইভেট লিমিটেড-এর লিকুইডেশন শুরু ঘোষণা করেছে ১৬ ফেব্রুয়ারি, ২০২২ তারিখে।	
ভিসনারি বিজনেস অ্যাডমিনিস্ট্রেশন প্রাইভেট লিমিটেড-এর পাওনাদারদের এতদ্বারা ডেকে পাঠিয়ে তাঁদের দাবি প্রমাণক জমা দিতে বলা হয় ২ মার্চ, ২০২২ তারিখে অন্তর্বর্তীকালীন রেজোলিউশন প্রফেশনাল-এর কাছে, দফা ১০-এ উল্লিখিত ঠিকানায়।	
আর্থিক পাওনাদারগণকে তাঁদের দাবি প্রমাণক শুধুমাত্র বৈদ্যুতিন মাধ্যমে জমা করতে হবে। অন্যান্য সকল পাওনাদারগণ তাঁদের দাবি প্রমাণক জমা করতে পারবেন ব্যক্তিগতভাবে ডাকযোগে বা বৈদ্যুতিন মাধ্যমে।	
এন্ট্রি নং ১২-তে তালিকাভুক্তমতো একটি শ্রেণিতে অবস্থান করা একজন আর্থিক উত্তমর্গ, তাঁর পছন্দমতো অনুমোদিত আধিকারিকের ইঙ্গিত দেবেন, এন্ট্রি নং ১৩-তে উল্লিখিতমতো তিনজন ইনসলভেন্সি প্রফেশনালের মধ্যে থেকে, নিদর্শ সিএ-তে শ্রেণির (এনএ) অনুমোদিত প্রতিনিধি হিসেবে কাজ করার জন্য - আজ পর্যন্ত আইআরপিতে উপলব্ধ তথ্য অনুসারে প্রযোজ্য নয়।	
দাবির মিথ্যা এবং বিভ্রান্তিকর প্রমাণক জরিমানা আকর্ষণ করতে পারে।	
বিনীতা আগরওয়াল ইন্টারিম রেজোলিউশন প্রফেশনাল	
ভিসনারি বিজনেস অ্যাডমিনিস্ট্রেশন প্রাইভেট লিমিটেড-এর বিষয়ে রেজিস্ট্রেশন নং : IBBI/IPA-001/IP-P00914/2017-18/11520	
তারিখ : ১৬ ফেব্রুয়ারি, ২০২২ স্থান : ধানবাদ	



SATURDAY, FEBRUARY 19, 2022

ECONOMY 3

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF VISIONARY BUSINESS ADMINISTRATION PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	VISIONARY BUSINESS ADMINISTRATION PRIVATE LIMITED
2. Date of incorporation of corporate debtor	18th November, 2014
3. Authority under which corporate debtor is incorporated / registered	Roc- Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900WB2014PTC204337
5. Address of the registered office and principal office (if any) of corporate debtor	253/495, S B Goral Road, Near Sent Vincent School, Asansol, Burdwan, Bardhaman-713304
6. Insolvency commencement date in respect of corporate debtor	16th February, 2022
7. Estimated date of closure of insolvency resolution process	15th August, 2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mrs. Vinita Agrawal Reg. No.: IBB/IIPA-001/IP-P00914/2017-18/11520
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: B-301, Royal Palms, Near Memko More, Dhaiya, Dhanbad-826004 E-mail: sushil.vinita@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: Resurgent Resolution Professionals LLP, CFB F-1, 1st Floor, Paridhan Garment Park, 19, Canal South Road, Kolkata-700015, West Bengal E-mail: visionarybusiness.cirp@gmail.com
11. Last date for submission of claims	2nd March, 2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP till date.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **VISIONARY BUSINESS ADMINISTRATION PRIVATE LIMITED** on **16th February, 2022**.
The creditors of **VISIONARY BUSINESS ADMINISTRATION PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **2nd March, 2022** to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA- Not Applicable as per information available with IRP till date.
Submission of false or misleading proofs of claim shall attract penalties.

VINITA AGRAWAL
Interim Resolution Professional

Date : 16th February, 2022 In the matter of **Visionary Business Administration Private Limited**
Place : Dhanbad Reg No.: IBB/IIPA-001/IP-P00914/2017-18-11520